Central Administrative Tribunal Principal Bench: New Delhi

C.P. No. 155/2000 In
O.A. No. 1662/1997

New Delhi this the 30th day of July, 2001

Hon'ble Shri S.R. Adige, Vice-Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

Mr. Govind Chandra Behera 5/o Shri Chintamani Behera D-1A/123, Janakpuri, New Delhi-110058.

-Applicant

(By Advocate: Ms. Jasvinder Kaur)

Versus

Mrs. A. Mandal Director G.B. Pant Hospital Delhi.

-Respondent

(By Advocate: Ms. Neelam Singh)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, VC(A)

Heard both sides.

2. In the light of the fact that applicant of the not apply for regular post of Nursing Orderly when it was advertised by respondents on 10.11.98, the C.P. does not survive and notice issued against the respondent is discharged.

3. If and when respondents advertise fresh vacancies, it will be open to the applicant to apply for the same, subject to his fulfilling the eligibility qualifications.

AVedan

(Dr. A. Vedavalli)
M(J)

Madige (S.R. Adige)

cc.